

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF [TELEMATICS INTEGRATED SOLUTIONS PRIVATE LIMITED]

1.	NAME OF CORPORATE PERSON	TELEMATICS INTEGRATED SOLUTIONS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	25/04/2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, MUMBAI
4.	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900MH2008PTC181621
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF THE CORPORATE PERSON	OFFICE NO.FF 09, 1ST FLOOR, HARMONY MALL, NEW GOREGAON LINK ROAD, GOREGAON (WEST), MUMBAI 400104
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	22 ND NOVEMBER 2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CA SUBRATA MAITY B-202, JAI GURUDEO COMPLEX, PLOT 16-19 & 21-25, SECTOR 17, KAMOTHE, NAVI MUMBAI- 410209 EMAIL: subrata.m@hotmail.com MOBILE NO: 9821888984/8104617545 TEL NO: 022-2743415 REGISTRATION NO: IBBI/IPA-001/IP-P00884/2017-18/11481
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23 rd December 2019

Notice is hereby given that Telematics Integrated Solutions Private Limited has commenced Voluntary Liquidation on 22nd November 2019.

The stakeholders of Telematics Integrated Solutions Private Limited are hereby called upon to submit a proof of their claims, on or before 23rd December 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



SUBRATA M. MAITY
INSOLVENCY PROFESSIONAL
IBBI/IPA-001/IP-P00884/
2017-2018/11481

CA Subrata Maity

IBBI/IPA-001/IP-P00884/2017-18/11481

Date: 25th Nov'2019

Place: Navi Mumbai